

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 959/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JASPAL

Respondent(s)

IA No. 18814/2016 - EXEMPTION FROM FILING O.T.

IA No. 73057/2018 - EXEMPTION FROM FILING O.T.

IA No. 73055/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 23-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.

For Respondent(s) : Mr. Himanshu Shekhar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. It is submitted that the Original Records of the High Court and of the Trial Court have been received.
2. Registry to furnish soft-copies of the same to learned counsel for both the parties.
3. List on 09.09.2026.

(IRAMNAZ)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)